

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
173/241- 242/PB/2019

IN THE MATTER OF:

Emaar Holding II	...	Applicant/Petitioner
Vs		
Emaar MGF Land Ltd. & Ors.	...	Respondent

Order under Section 241-242.

Order delivered on 18.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Ms. Manisha Chaudhary, Mr. Mansumyer Singh, Mr. Aditya Bisht, Advs.
For the Respondent	:	Mr. Kunal Sinha, Adv. for R-1 Ms. Meenakshi Singh Advocate and Ms. Veera Mathai Advs. Respondents 3-11

ORDER

List for further consideration on 14.01.2021 & 15.01.2021.

sdl-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

sdl-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)